

Declaration of Assets and Liabilities

Year-2025-26

I, **Mukesh Kumar** son/daughter/wife **Shri Prasad Singh** aged **53** Years, belonging to **Bihar Vidhan Sabha Sachivalaya** service and presently working as **OFFICE ATTENDENT** given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) SANGITA DEVI	Dependant-1 MAYANK RAJ	Dependant-2 RAGHAV PRATAP	Dependant-3
(i)	Cash	50000/-	100000/-	50000/-	10000/-	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Sbi Bank-10000/- Uco Bank-650000/-	Sbi Bank-25000/-	Sbi Bank-10000/-	Sbi Bank-10000/-	Nil
(iii)	Bonds, Debentures and shares in Companies	SAHARA FIX DEPOSITE-160000	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lic Polices-6000 Yearly Lic Polices-190000 Yearly	Lic Polices-6156 Yearly	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	IGNIS CAR-2022	SCOOTY M 2016	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	GOLD-100 GM SILVER-300 GM	GOLD-300 GM SILVER-800 GM	GOLD-40 GM	GOLD-40 GM	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

मुकेश कुमार

श्री प्रसाद सिंह
13/2/26

40

3694
13/2/26

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	LODIPUR P.S+P.O- LODIPUR BHAGALPUR R 02 KATTA	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	RAJIV NAGAR PATNA- 800025 1750 Sq. ft	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Undivided House Rajiv nagar Patna, or Vikash nagar, Ranchi	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	Nil	Nil	
	(ii) Loans from financial institutions	Nil	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil	
		(b) dues to departments dealing with supply of water	Nil	Nil
		(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil	

भुवेश गुप्ता

	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No.- BWSPK7526G	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

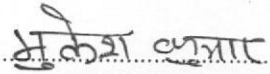
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 
Name of Employee: MUKESH KUMAR
Designation: OFFICE ATTENDENT

Place: PATNA

Date: 13-02-2026
13-02-2026

Department: BIHAR VIDHAN SABHA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.